

**Election Matter**  
**Urgent**

**F. No. C-50/75/2019-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

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New Delhi the 1<sup>st</sup> October, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

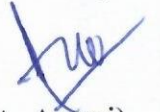
**Subject: Bye-elections to 2 PCs and some ACs in various states-Deployment of Expenditure Observers-Reg.**

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp.Obs/EEPS/2019/Vol.II/ dated 01.10.2019 on the subject cited above and to inform that the Election Commission of India has appointed 23 IRS (C&CE) Officers as Expenditure Observers of bye-elections to 2 PCs and some ACs in various states.

2. The Chief Commissioners/Director Generals are requested that the officers under their control, appointed as Expenditure Observers, may be instructed to reach the Constituency/District Hq. Assigned to them on 04.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e. 21.10.2019/re-poll, if any. The list of 23 IRS(C&CE) Officers appointed as Expenditure Observers is also enclosed.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India

011-23095529

Encl. As above (2 pages)

Copy to:

The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.



(S.A. Ansari)

Under Secretary to the Government of India

## ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. II

Dated: 1<sup>st</sup> October, 2019

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Indirect Taxes & Customs,  
Room No. 47B, North Block,  
New Delhi.  
(saansari1967@gmail.com)

Sub:- Bye-elections to 2 PCs and some ACs in various states-Deployment of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letters no. C-50/75/2019-Ad. II, dated 30.09.2019 and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints the following 23 IRS(C&CE) officers as Expenditure Observers of bye-elections announced by the Commission vide its Press Notes Nos. ECI/PN/84/2019, dated 21.09.2019, ECI/PN/85/2019, dated 22.09.2019 and ECI/PN/87/2019, dated 24.09.2019 (copies enclosed) as under:-

Sl. No.	State	No. & Name of PC/AC	District	Name of Expenditure Observer
1	Maharashtra	45-Satara PC	Satara	Rakesh Bhadadiya IRS(C&CE):2011 R-27075
2	Assam	1-Ratabari AC	Karimganj	G Vamshi Krishna Reddy IRS(C&CE):R-20319
3	Assam	44-Janias AC	Barpeta	Varun Rangaswamy IRS(C&CE) R-24827
4	Bihar	76-Simri Bakhtiarapur AC	Saharsa	Mandeep Singh Jalota IRS(C&CE):2013 R-24914
5	Bihar	109-Daraunda AC	Siwan	P Krishna Rao IRS(C&CE):2014 R-24759
6	Bihar	163-Belhar AC	Banka	Vivekanand Maurya IRS(C&CE):2013 R-24246
7	Chhattisgarh	87-Chitrakot AC	Sukma/Jagdapur	R Harihara IRS(C&CE):2012 R-24922
8	Gujarat	16-Radhanpur AC	Patan	Hemant Kumar IRS(C&CE):2014 R-25028
9	Gujarat	122-Lunawada AC	Mahisagar	Lakshmi Narayan Bokka IRS(C&CE):2012 R-24984
10	Gujarat	32-Bayad AC	Sabarkantha	Santosh Saran IRS(C&CE):2011 R-21605
11	Himachal Pradesh	55-Pachhad AC	Sirmour	Md. Ali IRS(C&CE):2011 R-21919
12	Kerala	82-Ernakulam AC	Ernakulam	Govindaraj A IRS(C&CE):2011 R-21588
13	Kerala	114-Konni AC	Pathanamthitta	K Aravind IRS(C&CE):2010 R-21669
14	Kerala	1-Manjeshwar AC	Kasaragod	Pawar Swapnil Sahebrao IRS(C&CE):2014 R-25387



15	Odisha	2-Bijepur AC	Bargarh	Vaibhav Kumar P Aldar IRS(C&CE):2013 R-25383
16	Meghalaya	26-Shella AC	East Khasi Hills	Ngahanyul Zimik IRS(C&CE):2013 R-25209
17	Tamil Nadu	75-Vikravandi AC	Villupuram	Chavan Swachhand U IRS(C&CE):2014 R-25386
18	Tamil Nadu	227-Nanguneri AC	Tirunelveli	Nitin Chand Negi IRS(C&CE):2012 R-25223
19	Puducherry	10-Kamraj Nagar AC	Puducherry Region	Rohit Indora IRS(C&CE):2014 R-25238
20	Punjab	79-Jalalabad AC	Fazilka	K Balaji IRS(C&CE):25515 R-25515
21	Punjab	29-Phagwara AC	Kapurthala	Y Bhaskara Rao IRS(C&CE):2011 R-21654
22	Uttar Pradesh	269-Zaidpur AC	Barabanki	Anunay Bhati IRS(C&CE):2010 R-20342
23	Uttar Pradesh	7-Gangoh AC	Saharanpur	Tej Kumar M S IRS(C&CE):2011 R-21657

2. Appointment letters in respect of above mentioned Expenditure Observers are being forwarded herewith with the request to intimate the Expenditure Observers to reach the Constituency/District Hq. assigned to them on 04.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any.

Yours faithfully,



(RAJAN JAIN)  
UNDER SECRETARY

Copy forwarded to:-

1. The Chief Electoral Officers of Maharashtra, Assam, Bihar, Chhattisgarh, Gujarat, Himachal Pradesh, Kerala, Odisha, Meghalaya, Tamil Nadu, Puducherry, Punjab and Uttar Pradesh for information and necessary action. (By Speed Post/e-mail)
2. Expenditure Observers with the request to reach the Constituency/District Hq. assigned to them on 04.10.2019 and to stay in the Constituency/District Hq. upto poll day i.e.21.10.2019/re-poll, if any. (e-mail)



(RAJAN JAIN)  
UNDER SECRETARY